



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE N.K. SINGH AND AND HONOURABLE  
MR. JUSTICE S.SAIKIA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
16	WP(C)/6653/2014 FIXED	SUKHAMAY DEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)
17	Review.Pet./157/2019 FIXED, WITH WP(C)/4234/2017 (D/O), CAVT./929/2017 (D/O)	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR. JUNM LASKAR MR. A M BARBHUIYA	SC, SEC. EDU. MR A R BHUYAN MRS. R DEVI MR. A R TAHBILDAR MR F A LASKAR
	<b>WITH</b> I.A.(Civil)/62/2020 <b>in</b> Review.Pet./157/2019	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/325/2020 <b>in</b> Review.Pet./157/2019	SUBRATA PURKAYASTHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	MR. A M BARBHUIYA SC, EDU
	<b>WITH</b> I.A.(Civil)/326/2020 <b>in</b> Review.Pet./157/2019	SUBRATA PURKAYASTHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	MR. A M BARBHUIYA SC, EDU
18	WP(C)/3489/2020	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MR. R RAJKHOWA	SC, SEC. EDU. MRS. R DEVI MR F A LASKAR MR. D H MOZUMDER

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
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13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023
15)	MS. S G BARUAH	09-01-2023	To	17-01-2023



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**[ For Monday,9th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
49	WP(C)/153/2023 B/O	DHRUBA KUMAR NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. U K NAIR MR. M P SHARMA	SC, HIGHER EDU
50	WP(C)/155/2023 B/O	UTTAR KHATOWAL INDIRA GANDHI LOWER PRIMARY SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU
<b>ORDER NO STEPS</b>				
51	WP(C)/8327/2022 FIXED	KURBAN ALI LP SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 09/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
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13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023
15)	MS. S G BARUAH	09-01-2023	To	17-01-2023



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**[ For Monday,9th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING  
CAUSELIST DATED 02-01-2023 TO  
03-03-2023(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE HEARING CAUSELIST**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE S.SHYAM AND HONOURABLE MRS.  
JUSTICE M.NANDI, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
6	I.A.(CrI.)/9/2023 WITH 4 SCAN COPY FILES AND P.B. 2 NOS. B/O in CrI.A./176/2022  <b>WITH</b> CrI.A./176/2022  <b>WITH</b> I.A.(CrI.)/423/2022 in CrI.A./176/2022	MANTU DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
		MANTU DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MS. B D SARMAH, LEGAL AID COUNSEL (R-2) PP, ASSAM
		MANTU DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD	MS. B D SARMAH, LEGAL AID COUNSEL (R-2) PP, ASSAM

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION**

60	WP(C)/166/2023 B/O	DEBAKANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D P BORAH MR B PAUL	GA, ASSAM SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
59	WP(C)/170/2023 B/O	AZIZUR RAHMAN CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, GST DY.S.G.I.
60	WP(C)/173/2023 B/O	NANDITA SINGH <b>Versus</b> UNION OF INDIA AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	DY.S.G.I. SC, INCOME TAX
<b>ADMISSION</b>				
61	WP(C)/4607/2022 FIXED	MOFIZ ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
<b>WITH</b>				
62	WP(C)/4583/2022	ABDUL SIDDIK AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM
<b>WITH</b>				
63	WP(C)/4584/2022	MD. JONAB ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA MR. U DUTTA
<b>WITH</b>				
64	WP(C)/4609/2022	UMAR ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	SC, P AND R.D. GA, ASSAM MR. U DUTTA
<b>BAIL HEARING</b>				
65	AB/3467/2022 FIXED	RIYA DAS <b>Versus</b> THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
66	AB/3683/2022 FIXED	MANINDRA DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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**[ For Monday,9th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
69	WP(C)/1170/2019 FIXED	ALL KOCH RAJBONSHI STUDENTS UNION <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH MS S TAMANG	MR G P BHOWMIK (R6) GA, ASSAM MR H K NATH (R-6) MR. S SARKAR (R6) MR. J A AHMED (r-5) MR. A M ALAMAN (r-5) MR. K M HASSAN (r-5) MR. K MOHAMMED (R-6) MR. S P KAKOTI BORA (R6) SC, WPT AND BC
70	WP(C)/7224/2021 FIXED	M/S MOHANPUR GPSS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM
<b>WITH</b>				
71	WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM
<b>ORDERS</b>				
72	WP(C)/5409/2022 B/O	BANI KANTA GAYARY <b>Versus</b> BODOLAND TERRITORIAL COUNCIL(BTC) AND 8 ORS	MR. B DEKA MR. D DEKA	GA, ASSAM MS. M MEDHI (R9) MR R SARKAR (R9) SC, BTC
73	I.A.(Civil)/51/2023 B/O in WP(C)/7966/2022 <b>WITH</b> WP(C)/7966/2022	DIPON KUMAR DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS .  DIPON KUMAR DAS AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY  MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. P DAIMARY MR. R. KARIM	SC, P AND R.D. GA, ASSAM  SC, P AND R.D. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
72	AB/9/2023 FIXED	BUBUL OJHA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. F A HASSAN	PP, ASSAM
<b>BAIL HEARING</b>				
73	AB/3642/2022 FIXED	NARENDRA BORAH <b>Versus</b> THE STATE OF ASSAM .	MR. S MUNIR MR S M ABDULLAH P MR D SAIKIA MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
<b>ORDERS</b>				
74	I.A.(CrI.)/3/2023 AB 147/2022(D/O), FIXED in AB/147/2022	MOZAHIDUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM

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6)	MR. P PATHAK	03-01-2023	To	27-01-2023
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8)	MR. P C DEY	17-01-2023	To	18-01-2023
9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023

13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023
15)	MS. S G BARUAH	09-01-2023	To	17-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[THIS BENCH WILL SIT AT 10:30 AM AND  
WILL RISE AS SOON AS THE DIVISION BENCH  
COMPRISING OF HONOURABLE MR. JUSTICE  
S. SHYAM AND HONOURABLE MRS. JUSTICE  
M. NANDI RISES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### HEARING

28	CrI.A./84/2021 WITH LCR 6 FILES, FIXED	MADHU GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/535/2021 <b>in</b> CrI.A./84/2021	MADHU GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
29	CrI.A./87/2021	CHITRANJAN GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023
15)	MS. S G BARUAH	09-01-2023	To	17-01-2023



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.APP.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
74	Bail Appln./2044/2022 (AT 10:30 AM)	MD. IDOMEI AND ANR <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
75	Bail Appln./3371/2022 (AT 10:30 AM)	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL MR J ISLAM	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
76	Bail Appln./124/2023 B/O	PETER HAOKIP <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
77	AB/2293/2022 (CONNECTED WITH ITEM NO. 31 IN THE DAILY CAUSE LIST)	SMT. KABITA DAS <b>Versus</b> THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR	MR. S C KEYAL SC, NCB

LEAVE NOTE OF ADVOCATES FOR 09/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
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7)	MR. R BORUAH	05-01-2023	To	11-01-2023
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10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023

13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023
15)	MS. S G BARUAH	09-01-2023	To	17-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS**

**IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
60	WP(C)/2194/2018 FIXED	RUHINI KR. NATH AND 8 ORS. <b>Versus</b> THE COMMISSIONER AND SECRETARY AND ANR.	MR. A DEKA MR. B K DAS MR S CHOUDHURY MR. S P DAS	GA, ASSAM
61	WP(C)/9547/2019 WITH OFFICE NOTE, FIXED	DHARANI DHAR KALITA <b>Versus</b> UNION OF INDIA AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN MR. S D ROY MR. C P SHARMA	MS. B SARMA ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 09/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
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6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
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10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023



13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023
15)	MS. S G BARUAH	09-01-2023	To	17-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE S.SHYAM AND HER LADYSHIP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
21	Crl.Rev.P./105/2022	RAHIM ALI PRODHANI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MR. P S LAHKAR MR. A K AHMED (R-2) MR A AHMED (R-2) PP, ASSAM
<b>ADMISSION</b>				
22	Crl.Pet./810/2019 WITH LCR 1 FILE, FIXED	RABINDRA CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM
23	Crl.Rev.P./181/2020 FIXED	UNION OF INDIA <b>Versus</b> MANARANJAN BUJARBARUA AND ANR.	MR. S C BISWAS (SR. PANEL COUNSEL, RAILWAYS, GUWAHATI) MR. F A HASSAN MR. P S BISWAS	MR. S NATH (R1, R2) MR B BHATTACHARYYA (R1, R2) MR. D BASUMATARY (R1, R2)
24	Crl.A./4/2023 B/O	MD. ABDUL KADDUS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. T MOHAMMAD	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/13/2023 <b>in</b> Crl.A./4/2023	MD. ABDUL KADDUS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D K BAIDYA MR. T MOHAMMAD	PP, ASSAM
<b>ORDERS</b>				
25	Crl.Rev.P./594/2022 FIXED	RAZIA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR R L CHUTIA	PP, ASSAM
26	Crl.Pet./1300/2022 FIXED	ARUNDHATI CHAKRABORTY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B P SINHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
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15)	MS. S G BARUAH	09-01-2023	To	17-01-2023



# THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,9th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
54	Crl.Pet./1293/2022 FIXED.	RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN MR S BAISHYA	PP, ASSAM
55	Crl.Pet./1298/2022 FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
56	Crl.Rev.P./4/2023 FIXED	MD. SAYED ALI AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/12/2023 <b>in</b> Crl.Rev.P./4/2023	MD. SAYED ALI AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F HAQUE	PP, ASSAM
<b><u>ORDERS</u></b>				
57	Crl.Pet./1230/2022 FIXED	MD. KUTUBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR. M J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANAR	13-12-2022	To	08-02-2023
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